

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 3846/2019

(Arising out of impugned final judgment and order dated 02-07-2018 in RPD No. 281/2009 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

NAGAR NIGAM LUCKNOW

Petitioner(s)

VERSUS

PREM KUMAR (DEAD) THR. LR. & ANR.

Respondent(s)

Date : 21-08-2023 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Mukesh Verma, Adv.
 Mr. Pawan Kumar Shukla, Adv.
 Mr. Pankaj Kumar Singh, Adv.
 Mr. Yash Pal Dhingra, AOR (mentioned by)

For Respondent(s) Mr. Rohit Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not to be deleted from the notified date i.e. 10.10.2023.

(RASHMI DHYANI PANT)
COURT MASTER

(POONAM VAID)
COURT MASTER